

High Court of Karnataka,  
Bengaluru,  
Dated: 30<sup>th</sup> September, 2020

**NOTIFICATION NO. HCBB – 202/2020**

1. Hon'ble Mr.Justice R.Devdas will not be sitting on the Bench on Thursday, the 1<sup>st</sup> October 2020.
2. The Single Bench sitting of Hon'ble Mr.Justice R.Devdas on Thursday, the 1<sup>st</sup> October 2020 is cancelled.

By Order of Hon'ble The Chief Justice

Sd/-  
Registrar (Judicial)

High Court of Karnataka,  
Bengaluru,  
Dated: 30<sup>th</sup> September, 2020

**NOTIFICATION NO. HCBB – 201/2020**

1. Hon'ble Mr.Justice B.Veerappa will sit single in Court Hall No. 6 at 2.30 PM on Thursday the 1<sup>st</sup> October 2020 and take up matters as shown in the cause list issued separately.
2. Hon'ble Mr.Justice N.K.Sudhindrarao will not be sitting on the Bench in the post lunch session on Thursday the 1<sup>st</sup> October 2020.
3. The Single Bench sitting of Hon'ble Mr.Justice N.K.Sudhindrarao in the post lunch session on Thursday the 1<sup>st</sup> October 2020 is cancelled.
4. Hon'ble Mr.Justice N.K.Sudhindrarao will sit single in Court Hall No. 15 from 10.30 AM to 1.30 PM instead of from 12.30 PM to 4.30 PM on Thursday the 1<sup>st</sup> October 2020 and take up matters as shown in the cause list issued separately.
5. Hon'ble Mr.Justice B.M.Shyam Prasad will sit single in Court Hall No. 3 at Dharwad Bench at 1.15 PM on Thursday the 1<sup>st</sup> October 2020 and take up RP 167/2020 pertaining to Principal Bench, Bengaluru, through Video Conference.
6. Hon'ble Mr.Justice K.Natarajan will sit single in Court Hall No. 24 at 10.30 AM on Thursday the 1<sup>st</sup> October 2020 and take up matters as shown in the cause list issued separately.
7. Hon'ble Mr.Justice Nataraj Rangaswamy will sit single in Court Hall No. 3 at Kalaburagi Bench at 10.30 AM on Thursday the 1<sup>st</sup> October 2020 and take up RFA 380/2015 and RFA 54/2015 pertaining to Principal Bench, Bengaluru, through Video Conference.

After completion of the work of the Bench referred to at Sl.No.1 above, His Lordship will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-  
Registrar (Judicial)